

**FORM A****PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF REVERSE LOGISTICS COMPANY  
PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	<b>Reverse Logistics Company Private Limited</b>
2.	Date of incorporation of corporate debtor	03/07/2008
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U63030DL2008PTC180429
5.	Address of the registered office and principal office (if any) of corporate debtor	Khasra No.337, 1st Floor, Chaudhary Satbir Complex, Near CRC-2, Village-Sultanpur, MG Road, New Delhi - 110030
6.	Insolvency commencement date in respect of corporate debtor	16/09/2019
7.	Estimated date of closure of insolvency resolution process	14/03/2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name - Pawan Kumar Agrawal Registration No. - IBBI/IPA-001/IP-P00852/2017-18/11435
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address - Pawan Kumar Agrawal L-2/37A, Ground Floor, Ekta Square, DDA, Kalkaji, New Delhi - 110019 Email - <a href="mailto:irp@ppglegal.com">irp@ppglegal.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional, if different from those given at Sl. No. 9.	Address - Pawan Kumar Agrawal L-2/37A, Ground Floor, Ekta Square, DDA, Kalkaji, New Delhi - 110019 Email - <a href="mailto:irp@ppglegal.com">irp@ppglegal.com</a>
11.	Last date for submission of claims	12/10/2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink:- <a href="http://ibbi.gov.in/downloadform.html">http://ibbi.gov.in/downloadform.html</a> Address - Pawan Kumar Agrawal, L-2/37A, Ground Floor, Ekta Square, DDA, Kalkaji, New Delhi - 110019 Email - <a href="mailto:irp@ppglegal.com">irp@ppglegal.com</a>



Notice is hereby given that the National Company Law Tribunal, New Delhi has ordered the commencement of a corporate insolvency resolution process of **Reverse Logistics Company Private Limited** on **16/09/2019**.

The creditors of **Reverse Logistics Company Private Limited** are hereby called upon to submit their claims with proof on or before **12/10/2019** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of that class in Form CA.

The submission of proof of claims should be made in accordance with Chapter IV of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The proof of claims is to be submitted by way of following specified forms along with documentary proof in support of their claims:

**Note:1**

Form B: for claims by Operational Creditors (except Workmen and Employees)


Form C: for claims by Financial Creditors

Form CA: for Claims by Financial Creditors in a Class

Form D: for Claims by a workman and employee

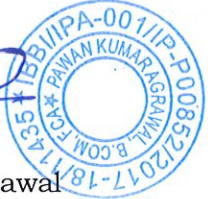
Form E: for Claims by Authorized Representative of Workmen and Employees

**Submission of false or misleading proofs of claim shall attract penalties.**

  
Pawan Kumar Agrawal

Interim Resolution Professional

Regn No. - IBBI/IPA-001/IP-P00852/2017-18/11435



Date:- 28th September 2019

Place:-New Delhi